

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 813
TO BE ANSWERED ON SEPTEMBER 17, 2020**

PAYMENTS OF PMAY BENEFICIARIES

NO. 813. DR. VIRENDRA KUMAR

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the amount to be paid to beneficiaries under Pradhan Mantri Awas Yojana (PMAY) of the Central Government has been paid to the State Governments but the State Governments have not paid this amount to the beneficiaries;**
- (b) if so, the number of such States identified by the Central Government; and**
- (c) the directions given to such State Governments by the Central Government so that the beneficiaries may likely get the amount under Pradhan Mantri Awas Yojana and the details thereof, State-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) to (c) The Ministry has been implementing Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] since June, 2015. Admissible Central Assistance under the scheme is released in instalments to State/ Union Territories (UT) Governments for transferring it to identified beneficiaries through their implementing agencies. State/UT-wise details of Central Assistance released and transferred to the beneficiaries under PMAY (U) as per Direct Benefit Transfer (DBT) report till 31.07.2020 is Annexed.**

In order to ensure that the benefit of the scheme of PMAY (U) reaches the beneficiaries at the earliest, States/UTs are regularly advised through various means like Central Sanctioning and Monitoring Committee (CSMC) meetings, letters, Video Conferences etc. for expeditious utilization of central assistance for the purpose it is released and submission of Utilization Certificates (UCs) thereof.

**Annexure referred to in reply to Lok Sabha Unstarred Question No. 813
answered on 17/09/2020**

**State/UT wise details of Central Assistance released under PMAY (U) and
transferred to the beneficiaries as per DBT report till 31.07.2020.**

(Rs. in crore)

S.No.	State/UT	Central Assistance released till 31/08/2020	Central Assistance transferred to the beneficiaries(as per DBT report till 31/07/2020)
1	Andhra Pradesh	7271.91	5,522.37
2	Bihar	1577.56	1,069.64
3	Chhattisgarh	1584.06	1,727.14
4	Goa	0.36	0.02
5	Gujarat	1524.97	1,116.73
6	Haryana	350.71	85.37
7	Himachal Pradesh	67.94	31.36
8	Jharkhand	1497.71	1,185.05
9	Karnataka	2181.69	2,060.23
10	Kerala	932.64	983.52
11	Madhya Pradesh	5481.87	4,979.86
12	Maharashtra	803.55	277.95
13	Odisha	912.16	961.79
14	Punjab	160.88	132.67
15	Rajasthan	217.27	179.39
16	Tamil Nadu	4199.26	4,282.74
17	Telangana	1120.72	1,120.72
18	Uttar Pradesh	8976.11	7,900.23
19	Uttarakhand	100.97	78.61
20	West Bengal	2869.95	2,941.34
	NE States		
21	Arunachal Pradesh	31.72	24.34
22	Assam	905.36	403.76
23	Manipur	234.05	185.80
24	Meghalaya	4.41	3.20
25	Mizoram	94.00	54.39
26	Nagaland	141.17	99.00
27	Sikkim	2.86	0.08
28	Tripura	703.65	687.38
	UTs		
29	A&N Island (UT)	0.40	0.35
30	Chandigarh (UT)	0.00	0.00

31	UT of DNH & DD	25.30	0.00
32	Delhi (UT)	0.00	0.00
33	J&K(UT)	163.52	93.76
34	Ladakh (UT)	0.00	0.00
35	Lakshadweep (UT)	0.00	0.00
36	Puducherry (UT)	100.59	69.80
	Total:	44239.32	38,258.59